NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T.C.P No. 430/(MAH)/2017 CA No.

CORAM:

Present:

SHRI M.K. SHRAWAT

MEMBER (J)

SHRI BHASKARA PANTULA MOHAN MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 23.08.2017

NAME OF THE PARTIES:

DSO Architects Pvt. Ltd.

V/s

Patel Realty India Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No. NAME

DESIGNATION

SIGNATURE

1. Adv. Jyoti Muley 1/b. L) Lan

COMMON ORDER T.C.P.No.430/I&BC/NCLT/MB/MAH/2017 T.C.P.No.431/I&BC/NCLT/MB/MAH/2017 T.C.P.No.432/I&BC/NCLT/MB/MAH/2017 T.C.P.No.438/I&BC/NCLT/MB/MAH/2017

- 1. The Learned Representative for both the sides are present.
- The Petitioner is to proposed the name of the IRP.
- 3. The Petition served on Respondent one of the Counsel is present, so far no reply from the side of the Petitioner. Consent term on record. To intimate the next nes date of hearing.

The name of the IRP, the Matter is adjourned to 11.09.2017.

Bhaskara Pantula Mohan Member (Judicial) 23.08.2017.

M.K. Shrawat Member (Judicial)